

15

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

MISCELLANEOUS APPLICATION NO.906 of 1996
in
REVIEW APPLICATION (SR) No. 2926 of 1996
in
ORIGINAL APPLICATION NO.1250 of 1995

DATE OF ORDER: 23rd October, 1996

BETWEEN:

A.P.MISRA

.. Applicant

and

1. The Chairman, Ordnance Factory,
Calcutta 700 001,
2. The General Manager, Ordnance Factory Project,
Yeddu-mailaram, Medak Dist.502205,
3. The Additional General Manager (Admn.),
Ordnance Factory Project, Yeddu-mailaram,
Medak District 502 205,
4. The WM (Admn.), Bill Group, Ordnance
Factory Project, Yeddu-mailaram,
Medak district 502 205. .. Respondents

COUNSEL FOR THE APPLICANT: SHRI T.P.ACHARYA

COUNSEL FOR THE RESPONDENTS: SHRI N.R.DEVARAJ, Sr.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

ORDER

(ORAL ORDER PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

Heard Shri T.P.Acharya, learned counsel for the applicant and Shri N.R.Devaraj, learned standing counsel for the respondents.

2. The respondents in the O.A. filed the Review Application No.44/96 in this OA which was disposed of on 19.7.96. It was held in that R.A. that in case the learned counsel for the applicant in the OA still has proof to show that the NSS Pass Book had been noted by the authorities, he can file a separate review application which will be considered on its merits. In view of the above observation, the applicant in the OA has filed the present Review Application.

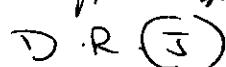
3. Even in this Review Application there is no proof to show that the entry in the NSS Pass Book has been noted by the authorities on 23.3.90. In view of the above, I find no reason to entertain this Review Application.

4. As the Review Application is devoid of merit, there is no need to consider the M.A. for condoning the delay of four months in filing the R.A.

5. In the result, the M.A. for condoning the delay is dismissed and the RASR stands rejected. No costs.


(R. RANGARAJAN)
MEMBER (ADMN.)

DATED: 23rd October, 1996
Open court dictation.


D.R. (S)

M.A.NO.906/96 in R.A.SS.No.2926/96 in O.A.NO.1250/95

Copy to:

1. The Chairman, Ordnance Factory,
Calcutta - 700 001.
2. The General Manager, Ordnance Factory Project,
Yeddumailaram, Medak District - 502 205.
3. The Additional General Manager(Admn.),
Ordnance Factory Project,
Yeddumailaram, Medak District - 502 205.
4. The WM (Admn.), Bill Group, Ordnance Factory Project,
Yeddumailaram, Medak District.
5. One copy to Mr.T.P.Acharya, Advocate,CAT,Hyderabad.
6. One copy to Mr.N.R.Devraj,Sr.CGSC,
7. One copy to Library,CAT,Hyderabad.
8. One copy for duplicate.

YLKR

18
18/10/86

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 23/10/86

ORDER/JUDGEMENT

R.A/C.P./M.A.NO. 909/86
RASR 2926/86

in
O.A.NO. 1250/85

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अंधिकारण
Central Administrative Tribunal
DESPATCH

- 7 NOV 1986 N.S.

हैदराबाद न्यायालय
HYDERABAD BENCH